

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-4572/65].

Flats for Lower Middle Groups

316. { Shri Yashpal Singh:
Shri Mohammed Koya:

Will the Minister of Works and Housing be pleased to state:

(a) whether the Prime Minister had suggested while inaugurating the 'Nirman Bhavan' that Government should themselves construct flats for lower middle groups; and

(b) if so, the steps taken to implement the suggestion?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) The already sanctioned housing schemes of this Ministry, which are being implemented by the State Governments and Administrations of Union Territories, are primarily meant for meeting the housing requirements of persons belonging to low and middle income groups. The State Governments and Administrations of Union Territories or their designated agencies are constructing houses, tenements and flats and allotting them on rental and hire purchase basis to eligible persons. Particulars of these Schemes are given in the Annual Report of the Ministry for the year 1964-65, which was placed before Parliament in April 1965. Larger allocations for these schemes are expected to be made in the Fourth Plan to enable the State Governments and Administrations to step up the construction programme.

Aid India Consortium

317. { Shri Yashpal Singh:
Shri R. S. Pandey:
Shri D. C. Sharma:
Shrimati Tarkeshwari Sinha:

Will the Minister of Finance be pleased to state:

(a) whether the Aid India Consortium has taken any decision to meet

the foreign exchange requirements of the Fourth Five Year Plan of India; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

House Mortgage Corporation

318. { Shri D. C. Sharma:
Shri Yashpal Singh:
Shri R. S. Pandey:
Shrimati Laxmi Bai:
Shrimati Savitri Nigam:

Will the Minister of Finance be pleased to state:

(a) whether a proposal to set up a House Mortgage Corporation is under consideration;

(b) if so, the details thereof; and

(c) the stage at which the matter stands at present?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The matter is under consideration but the details have yet to be worked out.

Satellite Towns Around Delhi

319. { Shri D. C. Sharma:
Shri Yashpal Singh:
Shri R. S. Pandey:

Will the Minister of Health be pleased to state:

(a) whether it has been decided to develop satellite towns like Faridabad, Shahdara and Gurgaon and not to locate any new offices in Delhi;

(b) if so, whether any plan has been chalked out in this regard; and

(c) the steps taken to implement the same?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). The Master Plan for Delhi has recommended the planning and development of seven satellite townships around Delhi at Ghaziabad, Faridabad, Gurgaon, Bahadur